NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER) APPLICATION NUMBER **PETITION NUMBER** : CP/664/(IB)/2017 NAME OF THE PETITIONER(S) : NEYCER INDIA LTD NAME OF THE RESPONDENT(S) : GAIL INDIA LTD UNDER SECTION : 11 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM 1 For Physican Chwetta Vasudevan

PVS. GIRIDHAR M/s GIRIDHR & SAI PVS. Girichand.
in CP/664/E1B/2017

ORDER

Counsels for both the parties are present. Counsel for the Applicant submitted that time be granted for making final submissions. At request, time is enlarged. Put up on 21.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)